

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 837/2023 IN C.P. (IB)/549(MB)2020

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Ca Manish Sukhani Interim Resolution
Professional for M/S. Pik Resource
India Private Limited
IN THE MATTER OF
Bharat Gala
Vs
PIK Resource India Pvt Ltd.**

APPEARANCES: -

FOR THE APPLICANT : Adv. Avinash R Khanolkar for IRP

FOR THE RESPONDENT : Adv Princi Jaiswal

Section: 11 of NCLT, 2016 U/s 9 of (IBC)

ORDER

The matter is taken up through Virtual Hearing (VC).

IA-837/2023 – This Application is filed by the Interim Resolution Professional CA Manish Sukhani under section 11 of the NCLT Rules, 2016 for taking on record the list of Creditors and Report constituting the Committee of Creditors for M/s PIK Resource India Private Limited (Formerly known as PIK Studios Private Limited). The said list of Creditors and Report constituting the Committee of Creditors are taken on record. No order is called for. With the above observations **IA-837/2023 is allowed and disposed of.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)